

Shrimati Vandana Chavan (Maharashtra), Shri Sant Balbir Singh (Punjab) and Dr. Sasmit Patra (Odisha).

Demand to drop the proposal of construction of a by-pass road at Turuvekere town, Karnataka and need to take up the widening of the existing roads

SHRI JAGGESH (Karnataka): Sir, my demand is to drop the proposal of construction of a bypass road at Turuvekere town, Karnataka and need for taking up widening of the existing road.

The highway in Karnataka, starting from Jevargi connecting Maski, Siruguppa, Bellary, Challakere, Hiriur, Turuvekere, Shrirangapattana, Mysore and Chamarajanagar, which previously comprised of State Highway, was recently upgraded and declared as National Highway-150A by the Ministry of Road Transport and Highways, Government of India. The proposal for construction of bypass road at Turuvekere town, Karnataka, on National Highway NH-150A from Jevargi to Chamarajanagar is under consideration by the Ministry of Road Transport and Highways. Acquisition of agricultural land by the Ministry for the purpose is also under consideration.

Around 300 farmers will lose their fertile agricultural land for the construction of this proposed bypass to avoid just 1.5 kilometres, which is passing through Turuvekere town. These farmers are completely dependent on agriculture for their livelihood and they do not have any other source of income. The farmers are agitating against this proposal and there is a persistent demand from the people of this area to cancel the construction of this bypass, and requesting the Government for widening of the existing road passing through the town in place of a bypass. If the existing road passing through the town is widened, it will serve the purpose and there is no need for a separate bypass because Turuvekere is a panchayat town and Taluka, with less than 20,000 population in Tumakuru District, Karnataka. Therefore, I sincerely urge the Government to drop the proposal of a bypass construction and to take up widening of the existing road at the earliest. Thank you, Sir.

MR. CHAIRMAN: The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Shri Jaggesh: Shri Maharaja Sanajaoba Leishemba (Manipur), Dr. Santanu Sen (West Bengal), Dr. Amar Patnaik (Odisha) and Dr. Sasmit Patra (Odisha).